

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1
C.A.(CAA)21(AHM)2024

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Spiritual Marketing Private Limited
Unilon Private Limited
Rewi Trading Private Limited
Charmant Trading Private Limited
Mananya Trading Private Limited
Dreamstone Construction Private Limited
Sterling Strands Private Limited
Premium Polycot Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 25/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ashish Shah, PCS
For the Respondent :

ORDER

On the perusal of the Memo of Appearance annexed with the application page no. 750 to 753 are not properly stamped. Further, Memorandum of Appearance of Mr. Ashish Shah is unsigned.

Ld. PCS ensure to file a revised and proper Memorandum of Appearance duly stamped by the end of the day.

We have heard the Ld. PCS for the applicant and perused the record.

The order is reserved.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)